

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Transfers and Postings of Civil Judges (Jr. Division) / Munsiffs.

ORDER

No:1750 of 2022/RG

Dated: 22.12.2022

In the interest of administration and smooth functioning of the judicial work, Hon'ble the Chief Justice (A) has been pleased to order the transfers and postings of Civil Judges (Jr. Division)/Munsiffs, as under:

- 1) Sh. Wangial Tsering, Munsiff Nobra, is transferred and posted as Munsiff Khaltsi vice Sh. Chemit Yurgyal.
- 2) Sh. Moneer Ahmad, Munsiff Sankoo, is transferred and posted as 3rd Additional Munsiff, Srinagar, vice Sh. Shafiq Mushtaq Lone.
- 3) Sh. Chemit Yurgyal, Munsiff Khaltsi, is transferred and posted as Munsiff Nobra vice Sh. Wangial Tsering.
- 4) Sh. Javed Ahmad Parray, Munsiff/Additional Special Mobile Magistrate, Beerwah, is transferred and posted as District Mobile Magistrate Traffic, Sopore vice Sh. Shabir Ahmad Malik.
- 5) Sh. Shabir Ahmad Malik, District Mobile Magistrate Traffic, Sopore, is transferred and posted as Munsiff/Additional Special Mobile Magistrate, Drass vice Ms. Deldan Angmo. He shall hold the charge of Principal Magistrate JJB Kargil.
- 6) Sh. Shafiq Mushtaq Lone, 3rd Additional Munsiff, Srinagar, is transferred and posted as Munsiff Sankoo vice Sh. Moneer Ahmad. He shall also hold the charge of the Court of Munsiff Zanskar.
- 7) Ms. Deldan Angmo, Munsiff/Additional Special Mobile Magistrate Drass, is transferred and posted as Munsiff (LRP) in the High Court wing Jammu.
- 8) Munsiff Magam shall hold the additional charge of the Court of Munsiff/Additional Special Mobile Magistrate, Beerwah in addition to its own duties till further orders.

Note: The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer and shall report to new place of posting on or before 31.12.2022.

By Order.

(Sanjeev Gupta)
Registrar General

Dated: 22.12.2022

No:44146-85/RG/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice _____

.....for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
8. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu.
9. Principal District & Sessions Judge, Srinagar/Budgam/Baramulla/Leh/Kargil.
10. Registrar Administration/Recruitment/Management High Court of J&K and Ladakh
11. Concerned Judicial Officers, _____
..... for information and necessary action.
12. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
13. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
14. Director Finance, High Court of J&K and Ladakh, Jammu.
15. Account Officers of both the wings of the High Court of J&K and Ladakh.
16. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
17. In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information and n/a.
18. Office file.

22-11-2022
Registrar General